

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 11/TT/2022

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 in respect of 400 kV line bays at Bhiwani Sub-station for termination of 400 kV Babai-Bhiwani D/C Line under provision of 400 kV Line Bays at Bhiwani (PG) in the Northern Region.
- Date of Hearing** : 20.12.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 17 others
- Parties Present** : Shri Shri Venkatesh, Advocate, Resurgent Power
Shri Rishabh Sehgal, Advocate, Resurgent Power
Shri V.M. Kanan, Advocate, Resurgent Power
Shri Anant Singh, Advocate, Resurgent Power
Shri V.P. Rastogi, PGCIL
Shri B.B. Rath, PGCIL
Shri Nitish Kumar, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ranjeet K. Pandey, PGCIL

Record of Proceedings

The learned proxy counsel for the Respondent, Resurgent Power, sought an adjournment as the arguing counsel is on his legs before the Hon'ble High Court. Considering the request of learned counsel, the matter was adjourned.

2. The Petition shall be listed on 12.1.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

